

licensed the two Indian companies namely, M/s. Tara Communication and M/s. J.T. Mobiles Ltd. to provide Cellular Mobile Telephone Service in Andhra Pradesh. As per the licence agreement entered with the companies, the companies have to provide the service in atleast 10% of the District Headquarters within the first year. The service is likely to start in Andhra Pradesh including Hyderabad in the financial year 1996-97.

(c) and (d). As per the licence agreement the licensee is responsible for the provision of all infrastructure required for the service.

(e) The ceiling tariff to be charged from the subscribers of the service are enclosed as *Statement*.

STATEMENT

Ceiling Tariff for the four Metros

Tariff

1. Monthly Rental for the Service - Rs. 156/- per month
2. Security Deposit - Rs. 3000/-
3. Installation Charges - Rs. 1200/-
4. Call Charges :—

4.1 for calls originated by the Mobile Subscriber:

Air time charge @ 10 seconds per unit call plus call charges as applicable for the fixed network for Local, STD and ISD calls. For mobile to mobile calls within the same Cellular Service area, only air time charges will be levied.

4.2 for calls terminating on the Mobile subscribers:

Air time charge @ 10 seconds per unit call will be levied. No charge will be levied to the mobile subscriber if the mobile subscriber terminates an incoming call within 5 seconds.

5. Notes on tariff:

- 5.1. Call duration will be on air time basis for mobile subscribers.
- 5.2. The air time unit call shall be charged at unit rate applicable to the highest slab of the DOT's fixed network (Rs. 1.40 per unit at present). The unit rate shall be applied as above for all calls and there are no telescopic rates.

Radio Transmitters on Border Areas

3462. SHRI PRAMOD MAHAJAN : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the border districts of Punjab and other states are affected by the neighbouring countries through their high power transmission centre as reported in the 'Times of India' dated July 29, 1996;

(b) if so, the details thereof and reaction of the Government thereto; and

(c) the steps taken at diplomatic level for checking this anti India propaganda by the Pakistan radio?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) and (b). The Lahore Station of Pakistan Radio among other anti-India programmes, broadcasts a daily programme entitled "Punjabi Darbar" which presents distorted information about Punjab. To counter the Pak propaganda, number of programmes are broadcast from AIR, Jalandhar and in Punjabi service of the External Services of AIR, presenting the factual position of happenings and developments in Punjab.

(c) Government have, in the course of diplomatic interactions with other countries, apprised them of Pakistan's propaganda against India and their support to terrorism. There is widespread International recognition of Pakistan's interference in India's internal affairs.

[Translation]

Computerisation of Post Offices

3463. SHRI PANKAJ CHOWDHARY : Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have postponed the programme for computerisation of the Post Offices at a large scale for the time being;

(b) if so, the reasons therefor;

(c) the additional amount earned by the Government due to expansion of postal services in the country during the last three years;

(d) whether the work of computerisation of the post offices is proposed to be started;

(e) if so, by when; and

(f) if not, the reasons therefor?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) No, Sir.

(b) Does not arise in view of reply at (a).